NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 16/191/14 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY: M/s. Zed Investment Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. R.K. Pillai Advocate Respondent Noz Plainter

Sebi

2. ABHAY K. DAS Adv. Petitioner Helan towards

ORDER

Rejoinder has been filed by the Ld. Counsel for the Petitioner.

- 2. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.
- 3. Be listed for final arguments on 21.10.2016.

(Ina Malhotra) Member Judicial